

*E-Mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-65/1996/1466 /A**

From :- Shri Kaushik Kumar Sharma  
Joint Registrar (Vigilance)  
Gauhati High Court,  
Guwahati.

To, ✓ Smti Malasri Nandi  
Member, Motor Accident Claims Tribunal  
Sonitpur, Tezpur

Dated Guwahati the 19<sup>th</sup> March, 2019.

Sub: **Head Quarter leave permission.**

Ref:- Your letter No. MACT(S) 316 dated 18.03.2019.


Madam,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the evening of 20.03.2019 till the morning of 25.03.2019 , with your official allotted vehicle, at your own cost, has been granted / ~~rejected~~.

The District & Sessions Judge, Sonitpur, Tezpur and in her absence the seniormost Judicial Officer at the station will remain incharge of your court and office, during your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-65/1996/1467 /A dated 19.03.19** 

Copy to –

The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

*Self-*

**JT. REGISTRAR (VIGILANCE)**